GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:3794
ANSWERED ON:20.03.2013
FINANCIAL ASSISTANCE
Bavalia Shri Kuvarjibhai Mohanbhai;Singh Shri Pradeep Kumar;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to give financial assistance for acquiring land required for housing projects for urban poor in various States and if so, the details thereof, State-wise;
- (b) whether the Government proposes to revise the cost of housing projects keeping in view the price escalation in building material and labour cost; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

- (a): 'Land' and 'Colonisation' are State subjects, therefore it is the primary responsibility of State Governments/ State Authorities/ Urban Local Bodies to arrange land for housing projects. Cost of land is not normally covered under the flagship programmes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) meant to support the States in provision of housing and related infrastructure to the urban poor. However, Government of India provides 90% of the cost of land acquisition, if required, under these schemes to the North Eastern and Special Category States viz., Jammu & Kashmir, Himachal Pradesh and Uttarakhand.
- (b) & (c): Keeping in view the price escalation in housing sector including land costs, this Ministry has proposed revision of loan ceilings from existing Rs. 1 1.6 lakh to Rs. 5 8 lakh under the scheme of Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) to be renamed as Rajiv Rinn Yojana (RRY). However, since necessary approvals have not been obtained, therefore no commitment can be made for its finalization at this juncture.